

through the various State Small Scale Industries Corporations, who charge some service charges and include the same in the prices of steel materials released by these Corporations. This resulted in the price for such units being a little higher than for those getting steel direct from the Steel Plants. Presumably, the Hon'ble Member is referring to this. The question of supplying steel materials to the small scale sector at the same rates, as applicable to the despatches made from the Steel Plants directly, is receiving the attention of Government,

**PERSONS WORKING IN REHABILITATION INDUSTRIES CORPORATION, CALCUTTA
ON Rs. -II) PER MONTH**

MIS. SHRI SARDAR AMJAD ALI:
SHRI K. IS. CHETTRI : DR. R. K. CHAKRABARTI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that there are persons employed in the Rehabilitation Industries Corporation, Calcutta on a monthly wage of Rs. 10; and

(b) if so, the details thereof?

SHRI MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHANDILKAR) : (a) No, Sir. There are no persons employed in the Rehabilitation Industries Corporation, Calcutta, on a monthly wage of Rs. 40.

[b] Does not arise.

SINO INDIAN RELATIONS

'149. SHRI PRANAB KUMAR MUKHERJEE :
SHRI V. FN IG ALIA :
SATYA-NARAYANA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

whether any fresh attempt has been made by Government to improve relationship between India and China; and

(b) if so, what are the results thereof?

SHRI MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):

(a) and (b) The Government of India have always desired normalisation of relations with China. However, the Government is still awaiting a response from China to the moves already made by us.

MUNICH MASSACRE

*150. SHRI HILLAI VILLALAN :
SHRI K. A. KRISHNASWAMY :
SHRI SIVAMANI GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have taken any steps to lodge a protest against Arab guerrillas attack on the Israeli sports group at Munich; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) Government have not lodged any formal protest in this matter, but they have condemned the act of terrorism at Munich. The Prime Minister stated that the shocking and senseless violence could not but be condemned in the strongest terms and that such a dastardly act of hatred could never solve any problem. Shri Ram Niwas Mirdha, Minister in the Ministry of Home Affairs, who was representing the Government of India at the Munich Games as well as the Chief of the Indian Contingent condemned the attack on the members of the Israeli team. The Official Spokesman of the Ministry of External Affairs also made a statement which said, *inter alia*, "India's support to the Arab cause is well known as we believe that justice is on their side. A vast majority of the nations of the world also support the Arab cause including the legitimate rights of the Palestinians. Terrorist activities of this type are deplorable and damage the very cause which is sought to be advanced."